

German News Weekly dated the 30th July, 1966 under the caption "10 year of Suicide Prevention";

(b) if so, whether there is any proposal to try the same method in India where the incidence of suicides is on the increase; and

(c) is so, the details thereof?

The Minister of Health and Family Planning (Dr. Sushila Nayar) :

(a) Yes.

(b) and (c). The matter is likely to be considered by the Mental Health advisory committee in the near future.

Identification of Backward Areas

2713. **Shri Umanath :**

Shri P. Kunhan :

Will the Minister of **Planning and Social Welfare** be pleased to state:

(a) whether Government have examined the particulars sent by the various State Governments in reply to their communication dated the 5th January, 1965 regarding data for identification of backward areas in each State;

(b) if so, whether any areas in any State have been identified as backward areas and their location; and

(c) the further action proposed to be taken in those areas?

The Minister of Planning and Social Welfare (Shri Asoka Mehta) :

(a) Yes, Sir.

(b) and (c). Attention is invited to the reply given to Starred Question No. 1483 on May 5, 1966. As stated on that occasion, proposals of State Governments for accelerated development of markedly backward areas within State boundaries will form part of the States' Fourth Five Plans and will be duly considered.

Loans to Co-operative Sugar Factories

2714. **Shri Jashvant Mehta :**

Shri Rajeshwar Patel :

Shri Sidheshwar Prasad :

Shri Yogendra Jha :

Shri K. K. Singh :

Shri Yamuna Prasad Mandal :

Shri H.C. Soy :

Will the Minister of **Finance** be pleased to state:

(a) whether it is a fact that the Industrial Finance Corporation has refused to advance loans to the co-operative sugar factories;

(b) if so, the reasons for their refusal; and

(c) the steps Government propose to take to assist the sugar Co-operatives for completing their half-constructed establishments?

The Minister of Finance (Shri Sachindra Chaudhuri) : (a) and (b).

The Industrial Finance Corporation of India is continuing to disburse loans to co-operative sugar factories in cases where the same have been sanctioned. It has also not placed any embargo on consideration of fresh applications for financial assistance from sugar industry, but has had to slow down the processing of fresh applications in view of the very difficult resources position of the Corporation in the context of the heavy demands made on it from other priority industries as well.

(c) The overall problem of financial assistance to new co-operative sugar factories, the expansion of existing ones and all other matters connected therewith, are engaging the urgent attention of the Government in the Ministry of Food, Agriculture, Community Development & Cooperation in consultation with the Ministry of Finance and the financial institutions.

Affairs of M/S Aminchand Pyarelal

2715. **Shri Madhu Limaye :**

Shrimati Renu Chakravartty

Shri Bade :

Shri D. C. Sharma :

Shri Tulsidas Jadhav :

Shri Prabhat Kar :

Dr. U. Misra:
Shri Prakash Vir Shastri:
Shri S.M. Banerjee:
Shri Mohammed Koya:
Shri Bagri:
Shri Maurya:
Shri Alvares:
Shri Tridib Kumar Chaudhuri:
Shri A.V. Raghavan:
Shri Indrajit Gupta:

Will the Minister of **Finance** be pleased to state:

(a) whether it is a fact that the Central Bureau of Investigation or any other Central Investigating agency have started investigation into the affairs of M/s Amin chand Pyarelal firms for their having cheated the Calcutta Port Commissioners Customs, Income-Tax and Foreign Exchange authorities;

(b) whether it is also a fact that these firms have removed the goods imported by them without paying demurrage and port charges on the ground that their papers such as invoices, bills of lading are missing or had not come from abroad or any other ground;

(c) whether any deposits were taken from these firms before they removed their goods; and

(d) the action taken such as raids, arrests and legal proceedings against these firms?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) to (d). The information is being collected and will be laid on the Table of the House as soon as possible.

Security Printing Press, Nasik

2716. Shri Hukam Chand Kachhaviya:
Shri Madhu Limaye:
Shri Kishen Pattanayak:
Shri Yudhvir Singh:
Shri Bade:

Will the Minister of **Finance** be pleased to state:

(a) whether any dispute has arisen between the management of the Security

Printing Press, Nasik and the representative union of employees regarding working conditions;

(b) if so, the main points at dispute;

(c) whether the Factory Inspector has submitted any report or launched any legal proceedings against the Management under the Factories Act or any other law;

(d) if so, the reasons therefor; and

(e) the efforts made to settle the dispute and improve the conditions?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) No, Sir. (b) Does not arise.

(c) No, Sir.

(d) and (e). Do not arise.

C.G.H. Scheme for Ashoka Hotels Employees

2717. Shri Kajrolkar: Will the Minister of **Health and Family Planning** be pleased to state:

(a) whether it is a fact that the employees of the Ashoka Hotels have not been brought under the Central Government Health Scheme;

(b) if so, the reasons therefore; and

(c) when the Central Government Health Scheme is proposed to be applied to them?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) No, Sir. Central Government employees deputed to this hotel from different Ministries of the Government of India are being provided medical facilities under the C.G.H. Scheme which they were getting before proceeding on deputation. No request has been received for extension of the scheme to others so far.

(b) and (c). Do not arise.

Kolar Gold Fields

2718. Shri H. C. Linga Reddy: Will the Minister of **Finance** be pleased to state: